

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR
PARTH NEXGEN SERVICES PRIVATE LIMITED (FORMERLY KNOWN AS MDG CONSULTANTS AND
ENGINEERS PVT. LTD.) OPERATING IN SERVICE INDUSTRY AT DELHI - 110008
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PARTH NEXGEN SERVICES PRIVATE LIMITED (Formerly known as MDG Consultants and Engineers Pvt. Ltd.) CIN: U74140DL2013PTC253984 PAN: AAJCM3567E
2.	Address of the registered office	Regd. Office Address: Adhunik Chambers, Office No. 3, Ground Floor, 13/29, East Patel Nagar, West Delhi, Delhi, India, 110008
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	There are no fixed assets
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in the last financial year	Total Revenue as per audited financials for FY 2023-24: 17,96,48,656/-
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at :	Send an email at cirp.parth.mdg@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Send an email at cirp.parth.mdg@gmail.com
10.	Last date for receipt of expression of interest	20-08-2025
11.	Date of issue of provisional list of prospective resolution applicants	30-08-2025
12.	Last date for submission of objections to provisional list	04-09-2025
13.	Date of issue of final list of prospective resolution applicants	14-09-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-09-2025
15.	Last date for submission of resolution plans	20-10-2025
16.	Process email id to submit EOI	cirp.parth.mdg@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Date of Registration: 04-03-2023 Registration No.: UDYAM-DL-01-0028056

Date: 04-08-2025
Place: Faridabad

Sd/-
Pankaj Arora
Resolution Professional
PARTH NEXGEN SERVICES PRIVATE LIMITED
(Formerly known as MDG Consultants and Engineers Pvt. Ltd.)
 IBB/I/PA-001/IP-P-01743/2019-2020/12739
 AFA Validity: 31-12-2025